

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

ORDER

The Voluntary Retirement of Sh. Sumant Dubey, S/o Sh. S. R. Dubey, Sr. Personal Assistant, posted in the Hon'ble High Court of Delhi, New Delhi (In Diverted Capacity), is hereby accepted and he stands relieved from his official duties w.e.f. 24.06.2025 (A/N). The steps to complete his pension papers and other relevant documents be taken up, as per CCS Pension Rules and after completing necessary codal formalities.

(Sanjay Gargi)  
Principal District & Sessions Judge (HQs):  
Tis Hazari Courts, Delhi

No. 36429-36478 /Estt.-1/PF/2025

Delhi, Dated the 06 JUN 2025

Copy forwarded for information & necessary action to:-

1. O/o. all the Principal District & Sessions Judge, Delhi/New Delhi.
2. The Drawing and Disbursing Officer/Sr. Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, with the direction to inform the Housing Department in case the official is in possession of any government accommodation.
3. The Administrative Officer (Judicial)/Branch Incharges, Administration Branch, Central District, Tis Hazari Courts, Delhi.
4. The A.O. (Judicial), Litigation & Vigilance Branch, Central District, Tis Hazari Courts, Delhi.
5. The concerned Pay and Accounts Office through Accounts Branch, Central District, Tis Hazari Courts, Delhi.
6. Dealing Officials, Establishment Seat/Posting & Transfer Seat/ Seniority & Promotion Seat, Admn. I, Central District, Tis Hazari Courts, Delhi.
7. Dealing Officials, ACR Cell/ Leave Seat/ Layers Seat/ Recruitment & Promotion Cell/ Pay Bill/Pension Cell, Central District, Tis Hazari Courts, Delhi.
8. Dealing Officials, Service Book/Computer Branch/ General Branch/ Library Branch/ Vigilance Branch, Central District, Tis Hazari Courts, Delhi.
9. Dealing Official, Misc Seat, Administration Branch-II, Central District, Tis Hazari Courts, Delhi.
10. All the PRO/APRO, Tis Hazari Courts/Rohini Courts/KKD Courts/PHC Courts/Saket Courts/Dwarka Courts, Delhi/New Delhi.
11. The Website Committee, THC, Delhi.
12. Hindi Section, Room No. 232, Tis Hazari Courts, Delhi.
13. Sh. Sumant Dubey, Sr. Personal Assistant, posted in the Hon'ble High Court of Delhi, New Delhi (In Diverted Capacity), with the direction to start process regarding surrendering of government accommodation, if occupied.

(Dr. Suman Mahajan)  
Administrative Officer (Judicial)  
Administration Branch-I, Central District  
O/o The Principal District & Sessions Judge (HQs):  
Tis Hazari Courts, Delhi